plied was muddy and unfit for drinking were received; and

(d) if so, the reasons for the water being muddy and the action taken in thii regard?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) Yes.

- (b) As the suRply is from deep tubewells, the samples are taken for bacteriological examination once a week and for chemical and other examinations only occasionally.
- (c) The Delhi Municipal Corporation have stated that no such complaint was received,
  - (d) Does not arise.

## FACE VALUE OF LLC. POLICIES

956. SHRI BHUPINDER SINGH: Will the Minister of FINANCE be pleased to state:

- (a) whether following the decision of Postal Life Insurance authorities, LLC. also propose to raise the face value of all the current Life Insurance policies;
  - (b) if so, by how much; and
  - (c) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) to (c) The Postal Life Insurance Fund decided to reduce its premium rates with effect from 1st April, 1967. The increase in the sum assured under policies in force on 31st March, 1967, that is, immediately before that date, is intended to preserve equity between the old and the new series of policy holders. The question of revision of premium rates of L.I.C. is still under consideration, and when a revision takes place measures to preserve equity would be considered in the context of its own conditions.

## SEWAGE WATER TO AUGMENT DELHI WATER SUPPLY

- 957. SHRI BHUPINDER SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state;
- (a) whether there is any scheme under Government's consideration to augment water supply in Delhi by recovering water from Sewage and treating it for re-use; and
  - (b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHAN DRASEKHAR): (a) and (b) There is no scheme for augmenting Delhi's Water Supply from Sewage after treat ing it for re-use. However, a scheme which provides for supplying cusecs of treated effluent for irrigation in Haryana and securing gpod canal water in exchange for augmenting Delhi's Water Supply is under tiation with the Government Haryana. rjf

## ट्राम्बेका उर्वरक कारलाना

958. श्री राजनारायण : क्या पैट्रोल तथा रसायन मंत्री यह बताने की कृपा करेंगे कि :

- (क) ट्राम्बे का उर्वरक कारखाना बनाने के लिये जिस कम्पनी को चना गया था उसने टेन्डर में कितनी रक्तम का प्रस्ताव किया था और काम पूरा होने पर उसे कितनी रक्तम दी गई थी और क्या इन दोनों रक्तमों में कोई फर्क है, यदि हां तो उसके क्या कारण हैं;
- (ख) इस परियोजना को पूरा करने के लिये सम्बन्धित कम्पनी ने कितना समय मांगा था और वस्तुतः कितने समय में काम पूरा किया और यदि इस अविध में कोई अन्तर है तो उसका क्या कारण है; और
- (ग) ट्राम्बे ग्रीर सिन्दरी के उर्वरक कारखानों के निर्माण में इस कम्पनी ने जो चौतरफा दक्षता दिखाई है उसका ब्यौरा क्या है?